



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. as. p.

Price of single copy .. 0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
Price of single copy	0	5	0	0	4	0

NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price ... Rs. 2.

WANTED

An attender for the office of the Principal, Cuttack Training College, temporarily for one year at the first instance on a pay of Rs. 15 per mensem in the scale of Rs. 15—1½—20.

Qualifications.—Preference will be given to Matric or S. S. L. Cs. having knowledge of typewriting and office experience.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

Applications stating age, home district, qualifications and previous office experience should reach the undersigned on or before the 23rd December 1939.

M. C. PRADHAN,

Principal, Cuttack Training College.

CUTTACK: 5th December 1939.

[3—2—22-12-1939.]

WANTED

Temporarily for four months a trained matriculate or Secondary grade trained teacher on a scale of Rs. 30—3½—45—2½—55 in the Vernacular Teachers' Service, for the Phulbani Middle English School.

Age-limit 25 years. None need apply who is not a native of or domiciled in this Province.

Preference will be given to a candidate having previous teaching experience.

The selected candidate will be required to join at Phulbani on the 2nd January 1940.

Applications should reach the undersigned on or before the 21st December.

H. MISRA,

District Educational Officer, Ganjam.

BERHAMPORE: 4th December 1939.

[2—2—15-12-1939.]

NOTICE.

A combined competitive examination for entry to (1) the 'Technical Arms' wing and (2) the 'Cavalry and Infantry' wing of the Indian Military Academy, Dehra Dun, in the term beginning on or about 20th August 1940 and (3) the Royal Indian Navy will be held in Delhi on Wednesday, the 27th March 1940 and subsequent days.

A candidate may apply to be admitted to the examination for all or any of the above. His application in the prescribed form with the necessary documents should reach the District Officer or Deputy Commissioner on or before the 6th January 1940. Candidates for admission to the Indian Military Academy must have been born not earlier than the 2nd May 1920 and not later than the 1st May 1922. Candidates for Royal Indian Navy examinations must have been born not earlier than the 2nd October 1920 and not later than the 1st October 1922. These age limits can in no case be relaxed. The approximate cost of training for the Royal Indian Navy is £260. As a war-time measure it has been decided that cadets, who enter either wing of the Indian Military Academy by reason of their success at this or at subsequent examinations during the war, will on satisfactory completion of the course be granted emergency commission in His Majesty's Indian Land forces. As no definite guarantee can be given to parents or guardians that these emergency commissions will be confirmed as permanent commissions after the war, the Government of India have decided that

(i) no fees either for the examination or for the course at the Indian Military Academy shall be payable;

(ii) cadets will be treated in the same way as 'Army' cadets for the purposes of pay, travelling and medical arrangements, provision of free clothing, uniform, equipment, etc.

2. Copies of the rules and the application forms, etc., may be obtained from the District Officers in the province.

P. T. MANSFIELD,

Chief Secretary to Government.

CUTTACK: 12th December 1939.

NOTICE.

Notice is hereby given that all the sums noted below deposited in Civil Court deposits will lapse to Government on 15th February 1940 unless the persons entitled to receive these sums make applications for payment on or before 31st January 1940.

Number of suits or proceedings.	Date of deposit and T. V. number.	Nature of deposit.	Amount.	To whom due.	Remarks.
1	2	3	4	5	6
			Rs. a. p.		
E. P. 10/29 ...	2-8-31 1615	... Expenses of Court's guardian of the 5th J. D.	10 0 0	Mr. D. S. Prakasa row pantulu.	
O. S. 59/33 ...	6-9-35 1617	... Copying charges	10 0 0	Mr. S. Sithapathi row on behalf of 2nd defendant Balaram Choudhari of Merangi.	
O. S. 26/33 ...	1-5-35 189	... Ditto ...	10 0 0	Mr. D. Srirama Sastri on behalf of Rajah of Jeypur.	
C. C. 6/30 ...	25-9-35 838	... Interest on compensation amount.	5 15 1	Maharajah of Jeypur.	
C. C. 7/30 ...	25-9-35 835	... Ditto ...	10 3 5.	Ditto.	
C. C. 10/30 ...	25-9-35 848	... Ditto ...	6 6 4	Ditto.	
C. C. 11/30 ...	25-9-35 850	... Ditto ...	12 6 7	Ditto.	
C. C. 12/30 ...	25-9-35 837	... Ditto ...	19 6 1	Ditto.	
C. C. 13/30 ...	25-9-35 839	... Ditto ...	19 6 1	Ditto.	
C. C. 14/30 ...	25-9-35 847	... Ditto ...	32 0 10	Ditto.	
C. C. 15/30 ...	25-9-35 840	... Ditto ...	5 2 1	Ditto.	
C. C. 2/31 ...	25-9-35 841	... Ditto ...	5 8 10	Ditto.	
C. C. 9/31 ...	25-9-35 842	... Ditto ...	6 1 0	Ditto.	
C. C. 10/31 ...	25-9-35 844	... Ditto ...	9 3 2	Ditto.	
C. C. 14/31 ...	25-9-35 859	... Ditto ...	11 4 0	Ditto.	
C. C. 15/31 ...	25-9-35 856	... Ditto ...	49 11 6	Ditto.	
C. C. 17/31 ...	25-9-35 858	... Ditto ...	22 1 0	Ditto.	

Number of suits or proceedings.	Date of deposit and T. V. number.	Nature of deposit.	Amount.	To whom due.	Remarks.
1	2	3	4	5	6
			Rs. a. p.		
C. C. 18/31 ...	25-9-35 860	... Interest on compensation amount.	20 10 2	Maharajah of Jeypur.	
C. C. 19/31 ...	25-9-35 861	... Ditto	13 3 11	Ditto.	
C. C. 22/31 ...	25-9-35 853	... Ditto ...	24 4 0	Ditto.	
C. C. 23/31 ...	25-9-35 852	... Ditto ...	19 10 2	Ditto.	
C. C. 27/31 ...	25-9-35 862	... Ditto ...	5 4 0	Ditto.	
C. C. 28/31 ...	25-9-35 863	... Ditto ...	5 15 3	Ditto.	
O. S. 63/35 ...	9-3-36 1758	... Complaint amount ...	80 0 0	Mr. S. Sithapathi row, advocate for defendant.	
E. P. 85/36 ...	22-4-36 1	... Balance of decretal amount.	14 12 9	Superintendent, Sub-Jail, Koraput.	
O. S. 3/36 ...	12-6-36 12	... Amount payable to plaintiff.	41 0 0	Savara Gonga Gomongo.	
E. P. 12/36 ...	10-2-37 135	... Decree amount poundage, etc.	299 14 10	Mr. T. V. Ramadas for Krupasindhu Swaro.	
E. P. 82/34 ...	17-5-35 208	... Sale proceeds ...	28 4 6	Maharajah of Jeypur.	
Nil ...	15-8-33 728	... Compensation amount.	15 8 5	Ditto.	
E. P. 24/35 ...	22-11-35 1245	... Sale proceeds ...	8 7 0	Gobinda Das Mahant.	
E. P. 81/35 ...	28-2-36 1780	... Ditto ...	21 15 0	Not known.	
E. P. 7/36 ...	10-6-36 30	... Security deposit...	54 10 0	Toyaka Rayaphull.	
E. P. 5/36 ...	15-6-36 34	... Ditto ...	19 8 0	Not known.	
E. P. 84/36 ...	1-12-36 118	... Poundage fees ...	14 15 0	Not known.	
E. P. 80/33 ...	16-5-33 259	... Decretal amount	20 0 0	Sunadhar Bhumia.	
O. S. 42/34 ...	11-8-24 547	... Ditto ...	10 0 0	To the decree holder.	
E. P. 28/36 ...	31-3-36 1922	... Ditto ...	22 13 3	Narasingo Santra of Jeypur.	

Number of suits or proceedings.	Date of deposit and T. V. number.	Nature of deposit.	Amount.	To whom due.	Remarks.
1	2	3	4	5	6
			Rs. a. p.		
E. P. 20/35	19-2-36 1724	Bid amount in a sale.	15 15 0	Not known.	
E. P. 20/35	19-3-36 1915	Ditto	5 1 0	Ditto.	
O. S. 7/86	21-4-36 10	Balance of suit amount.	11 0 0	Narayana Das of Dohona.	

H. W. ALDERSON,
Agent to the Governor.

KORAPUT: 3rd December 1939.

NOTICE.

An examination of *Motor Lunch drivers* will be held at the Orissa School of Engineering, Cuttack, on the 29th January 1940 from 7 A.M. under notification no. 3619—VI-S2-Com., dated the 8th October 1935, from the Government of Bihar and Orissa.

1. A candidate who desires to appear at the examination shall fill up an application in Form A at the Workshop of the Orissa School of Engineering, Cuttack, and deliver the same to the Superintendent at the said office not later than the date immediately preceding the date of examination.

2. Every application shall be accompanied by a fee of Rs. 4 and testimonials of services of the applicant.

3. A candidate shall not be admitted to the examination unless—

- (a) he has attained the age of 21 years on the date of the examination;
- (b) he has served—
 - (i) for eighteen months in the engine room of a steamer or motor vessel of which six months must have been served as a serang, tindal or greaser in a motor vessel, or
 - (ii) for at least one year in an engineering workshop at the making or repairing of engines and at least six months as a serang, tindal or greaser in the engine room of a motor vessel.

S. C. DUTT,

Workshop Superintendent, Orissa School of Engineering, Orissa.

CUTTACK: 15th November 1939.

WANTED

Two temporary overseers for Ganjam Division. The pay will be Rs. 60 (Rupees sixty only) per month. The overseers will have to join at once. No joining expenses will be paid. None except Oriyas or domiciled in Orissa need apply. The application along with copies of testimonials to reach the undersigned by the 20th December 1939.

M. I. KHAN,

Executive Engineer, Ganjam Division.

The 8th December 1939.

WANTED.

Wanted one Work Sarkar on Rs. 40 per month temporarily for one year for Padampur-Nowapara Road Construction Project.

Application with testimonials will be received by the undersigned up to 15th December 1939.

Applicants will state their qualifications, age and place of domicile and past experience in Road Work.

No joining travelling allowance will be given.

W. R. FLEURY,

Executive Engineer, Sambalpur Division.

SAMBALPUR: 5th December 1939.

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, SAMBALPUR DIVISION.

NOTICE FOR CALLING TENDERS.

1. Sealed tenders on plain paper, to be eventually drawn in P. W. D. form no. F-2, will be received up to 2 P.M. on 4th day of January 1940 by the undersigned for the work of construction of permanent Hospital buildings at Nawapara excluding kitchen, female ward (South block) and one quarter for relatives, and will be opened in the presence of the tenderers or their authorised agents.

2. Tenderers should state the period within which they can complete the work ; commencing from the date of the receipt of written orders to commence the work.

3. Tenderers are required to deposit earnest money at the rate of Rs. 100 for every 5,000, or part thereof, on the amount of the tender. The earnest money is to be deposited into a Government treasury with a chalan in triplicate, one copy of which is to be submitted with the tender. No cheque will be accepted.

4. (a) The estimate, plan and specification for the work can be seen at the office of the Executive Engineer, Sambalpur Division, during working hours and days or the contractors may obtain a set of plans and specifications from the office of Executive Engineer on payment of Rs. 5 for projects costing Rs. 50,000 or less and Rs. 10 for projects costing above Rs. 50,000.

(b) All other information can be obtained on application to the undersigned.

5. Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

6. The earnest money of the successful tenderer, which accompanies the tender, will be forfeited in case he declines to sign the agreement or contract, or to deposit security within ten days of being called upon to do so, after the acceptance of his tender.

7. The amount of estimate is Rs. 37,652 less kitchen Rs. 1,317.

8. Each tender (except in the case of lump sum contracts) must take the form of a definite quotation of rate for each item of work to be included in the contract. If contractors use indefinite terms such as "at estimated rates, etc." their tenders will not be considered.

9. In the case of tenders for lump sum contracts, the lump sum for which the tender is offered should be clearly written both in figures and words.

10. The following materials will be supplied by the Department at the rate noted against each item :—

(1) Cement Rs. 2-4-0 per bag at Nawapara Railway station.

(2) Chocolate paint at Re. 0-2-6 per lb.

(3) Bitumastic paint at Re. 0-8-0 per lb.

(4) White zinc paint at Re. 0-4-6 per lb.

(5) White cement Re. 0-2-0 per lb.

(6) R. S. Joists tees, etc., free from Nawapara Railway station.

(7) Doors and windows without *choukats* to be supplied free departmentally.

(8) M. S. rods for reinforcement at Rs. 18-0-0 per cwt. in stock lengths at Nawapara Railway station.

at Public Works Department godown,
Nawapara.

W. R. FLEURY,

Executive Engineer, Sambalpur Division.

SAMBALPUR: 8th December 1939.

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, SAMBALPUR DIVISION.

NOTICE FOR CALLING TENDERS.

1. Sealed tenders on plain paper, to be eventually drawn in P. W. D. form no. F-2, will be received up to 2 P.M. on 4th day of January 1940 by the undersigned for the work of construction of a moorum road—

- (a) from Paikmal to Jamseth, 10 miles }
 (b) from Jamseth to Nawapara, 14 miles } including culverts but excluding bridges.
 and will be opened in the presence of the tenderers or their authorised agents.

2. Tenderers should state the period within which they can complete the work; commencing from the date of the receipt of written orders to commence the work.

3. Tenderers are required to deposit earnest money at the rate of Rs. 100 for every 5,000, or part thereof, on the amount of the tender. The earnest money is to be deposited into a Government treasury with a chalan in triplicate, one copy of which is to be submitted with the tender. No cheque will be accepted.

4. (a) The estimate, plan and specification for the work can be seen at the office of the Executive Engineer, Sambalpur Division, during working hours and days or the contractors may obtain a set of plans and specifications from the office of Executive Engineer on payment of Rs. 5 for projects costing Rs. 50,000 or less and Rs. 10 for projects costing above Rs. 50,000.

(b) All other information can be obtained on application to the undersigned.

5. Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

6. The earnest money of the successful tenderer, which accompanies the tender, will be forfeited in case he declines to sign the agreement or contract, or to deposit security within ten days of being called upon to do so, after the acceptance of his tender.

7. The amount of estimate is : (a) Rs. 40,400, (b) Rs. 56,560 roughly.

8. Each tender (except in the case of lump sum contracts) must take the form of a definite quotation of rate for each item of work to be included in the contract. If contractors use indefinite terms such as "at estimated rates, etc." their tenders will not be considered.

9. Tenders should be given for each section (a) and (b) above and distribution may be made for one or two sections to one contractor at the option of the department.

10. The following materials will be supplied by the department at the rate noted against each item :—

16 S.W.G. G.I. wire for tying reinforcements at Rs. 20 per cwt. at Nawapara Railway station.

Cement at Nawapara Railway station at Rs. 2-4-0 per bag.

M. S. rod in stock length at Rs. 18 per cwt. at Nawapara Railway station or S.D.O.'s godown at Nawapara.

Diesel roller fuel oil at Re. 0-14-0 gallon at Nawapara S.D.O.'s godown.

Do. lubricating oil at Rs. 3-8-0 gallon ditto.

A. B. grease at Re. 0-7-0 lb. ... ditto.

Diesel roller driver at Rs. 40 per month.

Steel form for casting	2 ft. diam. pipe culvert,	1 no.	} Nawapara S.D.O.'s office at Rs. 3 each per month or part of a month.
Ditto	2½ ft. ditto	1 no.	
Ditto	3 ft. ditto	1 no.	

The following materials may be taken if the contractor desires from Sambalpur Railway station or Sambalpur P.W.D. S.D.O.'s godown :—

Cement at Rs. 2-13-0 per bag.

Diesel roller fuel oil at Re. 0-14-0 gallon.

Do. lubricating oil at Rs. 3-8-0 gallon.

A.B. grease at Re. 0-7-0 lb.

Hand rollers will be lent to contractor free at Nawapara Railway station.

A 4 ton Diesel roller will be lent to contractor free at Nawapara Railway station if available from other works only.

Contractors will be expected to use their own machine mixer for mixing concrete for all R.C. work in culvert and bridges. Their rates for R.C. should take this into consideration.

W. R. FLEURY,

Executive Engineer, Sambalpur Division.

SAMBALPUR: 6th December 1939.

[2—1—22-12-1939.]

WANTED

One Daffadar for the Jobra Workshop on a pay of Rs. 12 a month. The applicant should be a young man of strong physique and good character. Applications will be received by the Executive Engineer, Mahanadi Division, Cuttack, on or before 20th December 1939. The selected candidate will have to furnish a security of Rs. 100 either in cash or in personal bond.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 30th November 1939.

[2—2—15-12-1939.]

NOTICE.

Annual calendars of the Government of Orissa for 1940 (showing holidays) are sold at the GOVERNMENT PRESS, Cuttack, at the reduced price of 3 annas per sheet and 2 annas per card almanacs. Postage extra.

V. M. MONEY,

Press Officer.

CUTTACK: 15th December 1939.